



**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 99/2020  
(Diary No. 62/136/2020)  
M.A. No. 062/031/2020

Friday, this the 26<sup>th</sup> day of June, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Dr. Bhagwan Sahai, Member (A)**

Majid Ul Islam, Aged 28 years, S/o Mohammad Ayoub Sofi, r/o Pulwma Kashmir

.....Applicant  
(Mr. Mansoor Ahmed Mir, Advocate)

**Versus**

1. Union Territory of J&K through Commissioner cum Secretary to Govt. Health & Medical Education Department, Civil Secretariat, Jammu/Srinagar.
2. Director, Sher-I-Kashmir Institute of Medical Sciences (SKIMS), Soura Srinagar, Kashmir.
3. Medical Superintendent, Sher-I-Kashmir Institute of Medical Sciences (SKIMS), Soura Srinagar, Kashmir.
4. Head of Department, General Medicines, Sher-I-Kashmir Institute of Medical Sciences (SKIMS), Soura Srinagar, Kashmir.
5. Administrative Officer Policy Section Sher-I-Kashmir Institute of Medical Sciences (SKIMS), Soura Srinagar, Kashmir

.....Respondents  
(Mr. Amit Gupta, Additional Advocate General)

**O R D E R [O R A L]**

**Justice L. Narasimha Reddy, Chairman: -**

The applicant contends that after completing the B.Sc. degree, he got admission into M.Sc. (Medical Technology) and completed the same. The respondents issued Advertisement No. 01/2020 on

09.06.2020 for various posts, including the post of Technician (Medical Group). The qualification prescribed for the post of B.Sc. (Medical Technology). The applicant contends that though he holds the degree of M.Sc. (Medical Technology), he is not permitted to apply for the same, whereas undergraduates in Medical Technology are permitted. He files this O.A. with a prayer to set aside the Advertisement No. 01/2020, insofar as it has prescribed a lower eligibility qualification for the post of Medical Technology.

2. We heard Mr. Mansoor Ahmad Mir, learned counsel for applicant and Mr. Amit Gupta, learned Additional Advocate General for respondents at some length, at the admission stage.

3. The post in question is Technician (Medical Group). 24 posts are advertised and qualification stipulated by the respondents is B.Sc. (Medical Technology). Admittedly, the applicant did not study B.Sc. (Medical Technology). According to him, he studied B.Sc. without any specialization and thereafter, he got admission into M.Sc. (Medical Technology). Albeit from the academic point of view the applicant may have acquired post-graduation qualification, what is stipulated by the respondents is an undergraduate qualification in Medical Technology. The question as to whether the applicant can also be permitted to apply for the post in question, taking into account the curriculum of the study he has acquired, we do not express any specific view in this behalf. It is informed that the applicant is said to have made a representation on 12.06.2020.

4. We, therefore, dispose of the O.A. directing the respondents to pass order on the aforementioned representation made by the applicant, within a period of fifteen days from the date of receipt of a copy of this order. There shall be no order as to cost.

**(Dr. Bhagwan Sahai)**  
**Member (A)**

**(Justice L. Narsimha Reddy)**  
**Chairman**

June 26, 2020/sunil/